



BY SPECIAL MESSENGER/BY EMAIL.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/3893/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. S. Bhattacharjee  
Principal Judge,  
Family Court-II,  
Kamrup, Guwahati.

Dated Guwahati, the 26<sup>th</sup> July, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK.5/12/172/19 dtd. 23.07.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1 (one) day on 26.07.2019, as prayed for. The Counsellor, Family Court -II, Kamrup (M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-206/2013/3894/A, dated 26.07.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-

**JT. REGISTRAR (VIGILANCE)**